

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 123**

**CP No. 77/Chd/Pb/2023**

**IN THE MATTER OF:-**

Manjinder Singh & Ors.

...Petitioner

Versus

United Cycle & Parts Manufactures

...Respondent

Ashutosh Chugh Association & Ors

**Under Section: 241 & 242,CA 2013**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Sd/-  
Court Officer

Tanvi  
10.05.2024